

mission has already created 154 single-member Assembly constituencies for the State of Gujarat in pursuance of section 19 of the Bombay Reorganisation Act as amended by section 6 of the Two-Member Constituencies (Abolition) Act, 1961. For these purposes the Election Commission has, in pursuance of section 4 (c) of the Two-Member Constituencies (Abolition) Act, 1961, and section 19(5)(c) of Bombay Reorganisation Act, 1960, directed by Notification No. S.O. 1867, dated the 4th August, 1961, amendments to be made in the Delimitation Order. The said notification was also duly laid on the Table of the House on the 4th September 1961.

#### Export of Scrap

**248. Shri M. B. Thakore:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Scrap Association of Bombay were consulted before Government decided to impose restrictions and levies on export trade of the Scrap;

(b) if so, the nature of discussion and result thereof; and

(c) if the reply to part (a) above be in negative, the reasons therefor?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) to (c). The policy for export of scrap has been framed only after taking into consideration all relevant factors, including the points of view of the Scrap Traders Association though specific consultations were not held with them. No fiscal levy on scrap export has been imposed.

#### Scrap Requirements

**249. Shri M. B. Thakore:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the total requirement of all types of scraps for melting and other uses by our Plants and Industries;

(b) the total surplus for export of such scraps; and

(c) the total export since 1957 and the foreign exchange earned on it?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) The estimated requirements of melting scrap, excluding the home scrap of main producers, is about 4 lakh tons per annum, and of re-rollable scrap is about 2 lakh tons per annum.

(b) About 320,000 tons of melting scrap per annum.

(c) The export of all types of ferro-scrap since 1957 and the foreign exchange earned have been as follows:

Year	Quantity exported (tons)	Value (Rs.)
1957	92,944	2,46,25,145
1958	1,07,575	1,63,30,361
1959	2,80,911	4,70,24,159
1960	3,34,663	5,79,39,540
1961 (Upto June)	2,07,491	3,85,95,373

#### U.K. Bank Rates

**250. Shri M. B. Thakore:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 220 on the 9th August, 1961 and state:

(a) whether Government have assessed the probable increase in the interest to be paid to U.K. on the loans which India will receive from U.K. during the Third Five Year Plan period; and

(b) if so, the results thereof?

**The Minister of Finance (Shri Morarji Desai):** (a) No such assessment can be made because it is not possible at this stage to forecast the amount of loans which India may receive from the U.K. during the Third Plan period; nor is it possible to predict the terms of such loans e.g. whether the rate of interest payable on them would be directly related to the British Bank rate. It is also difficult to anticipate what the British Bank rate would be in the coming years.

(b) Does not arise.